

Dr. K. L. Shrimall: I am quite sure that when this new primer is published, hon. Members will find every satisfaction. After all, this is a matter for experts.

श्री म० सा० द्विवेदी : क्या मैं जान सकता हूँ —

Mr. Speaker: Are we going into the details of the sutras?

Shri M. L. Dwivedi: I am not going into the details.

मैं जानना चाहता हूँ कि इस पुस्तक को लिखने के लिये क्या किसी व्यक्ति को मुकदरि र किया गया है या कोई समिति मुकदरि र की गई है यदि हाँ, तो उस व्यक्ति का क्या नाम है अथवा समिति के कौन कौन सदस्य हैं .

Dr. K. L. Shrimall: Dr. Aryendra Sharma, who is the professor of Sanskrit in the Osmania University, Hyderabad. He has prepared a grammar. And there is a committee which consists of Dr. Aryendra Sharma, Dr. Suniti Kumar Chatterjee, Dr. Babu Ram Saksena, Shri M. Satyanarayana and Shri G. P. Nane.

Shri Tyagi: Nobody from the south?

Dr. K. L. Shrimall: Shri M. Satyanarayana is from the south. Dr. Aryendra Sharma from Hyderabad is himself from the south, and Dr. Suniti Kumar Chatterjee is from Bengal. It is a very good committee.

Shri Thirumala Rao: Are Government aware that with the present form of grammar the learners of Hindi in the south have got particular difficulty with regard to the gender, because there are only masculine and feminine genders in Hindi, whereas other languages have got the neuter gender also?

Dr. K. L. Shrimall: All these matters were considered by this expert committee, and the House might

await the publication of the book, which is expected to come out during the course of this month.

Shri Supakar: What about the three s's?

Shri Tangamani: May I know whether this grammar is meant only for the whole of the south or whether it is meant for the Hindi-speaking and non-Hindi-speaking areas?

Dr. K. L. Shrimall: It is meant primarily for the non-Hindi-speaking areas.

Shri H. N. Mukerjee: May I know whether Government have made any progress towards the formulation of a kind of basic Hindi in regard to grammar as well as in regard to vocabulary?

Dr. K. L. Shrimall: Yes, some steps have been taken.

Shri Jaipal Singh: May I know whether this basic grammar is based on Panini or there is a deviation from it?

Dr. K. L. Shrimall: As far as I know, Panini was a Sanskrit grammarian and he wrote Sanskrit grammar; he did not write any Hindi grammar.

Shri Jaipal Singh: I am talking of grammar. He may have written Sanskrit grammar. But I am talking of grammar as such.

Tobacco Crop in Orissa

+
*994. { Shri P. K. Deo:
 { Shri Sanganna:

Will the Minister of Finance be pleased to state whether it is a fact that proposals for writing off long outstanding arrears of excise duty on tobacco in Orissa are under consideration of Government?

The Deputy Minister of Finance
(Shri B. E. Bhagat): No, Sir.

चम्बा-बेनीखेत सड़क

*६६६. श्री पद्म देव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में परेल के निकट चम्बा-बेनीखेत सड़क की मरम्मत पर १९४८ से १९५७ तक कुल कितना व्यय हुआ ;

(ख) क्या सरकार चम्बा को इस अस्थायी मार्ग के अतिरिक्त किसी अन्य मार्ग के जरिये मिलाना चाहती है ; और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) लगभग एक लाख रुपया ।

(ख) जी हां ।

(ग) प्रश्न नहीं उठता ।

श्री पद्म देव : क्या मैं जान सकता हूँ कि, चूंकि साल में तकरीबन सात-आठ महीने यह रास्ता बन्द रहता है और कितने ही गांव इस सड़क के कारण कुछ असें के बाद गिर जायेंगे, अभी तक कोई ऐसी योजना बनाई गई है जिस से इन को यहां से तबदील कर के दूसरी जगह ले जाया जा सके ?

Shri Datar: Government are aware of the difficulties caused by landslides almost every year, and that is the reason why there are two proposals before Government, one, to construct a road higher up the present road, and the other, is to construct a bridge and take a road across the river.

Northern Zonal Council

+

*997. { Shri Vajpayee:
Sardar Iqbal Singh:
Shri D. C. Sharma:
Shri Ram Krishan:
Shri Hem Barua:
Shrimati Ila Palchoudhuri:

Will the Minister of Home Affairs be pleased to state:

(a) whether the third meeting of the Northern Zonal Council was held recently;

(b) if so, the items discussed; and

(c) the decisions taken?

The Ministry of State in the Ministry of Home Affairs (Shri Datar): (a) the third meeting of the Council was held on 2nd March, 1958.

(b) A copy of the agenda of the meeting is placed on the table of the House. [See Appendix V, annexure No. 48]. The Council also discussed the question of having a Common Reserve Police Force for the zone.

(c) The proceedings of the meeting have not been received so far from the Zonal Council Secretariat. A summary of the important decisions taken by the Council will be laid on the table of the House as soon as possible.

Shri Hem Barua: May I know whether the Inspector-General of Police of Punjab is empowered to examine the proposal of the Home Ministry for the establishment of man-power pool on a zonal basis, and if so, when he is expected to submit his report?

The Minister of Home Affairs (Pandit G. B. Pant): I do not know what the Inspector-General of Police has to do with the man-power position of the country. I am not aware of the connection between the two.

Shri Hem Barua: I was referring to the zonal police.